



**ROC.No.565-A/2021/C3**

**OFFICIAL MEMORANDUM**

Sub: Holidays – 28.01.2021 (Thursday) declared as Public Holiday under the Negotiable Instruments Act, 1881 by the Government of Tamil Nadu on account of Thaipooza Thiruvizha – G.O. issued – 28.01.2021 (Thursday) declared as Holiday for all the Subordinate Courts in the State of Tamil Nadu - Orders issued – Reg.

Ref: G.O. (Ms) No.07, Public (Miscellaneous) Department, dated 05.01.2021.

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It is ordered that 28.01.2021 (Thursday) is declared as Holiday for all the Subordinate Courts in the State of Tamil Nadu in view of the G.O.(Ms) No.07, Public (Miscellaneous) Department, dated 05.01.2021, declaring 28.01.2021 as Public Holiday under the Negotiable Instruments Act, 1881, on account of "Thaipooza Thiruvizha."

**HIGH COURT, MADRAS**  
**DATED: 11.01.2021**

**Sd/- C.KUMARAPPAN**  
**REGISTRAR GENERAL**